

(e) if so, the details thereof; and

(f) the action taken or proposed to be taken to check such flood fury in future?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) to (c) The 207 recommendations on long term and short term measures made by the Rashtriya Barh Ayog had been sent to the State Government for 8th Plan had identified 25 important recommendations out of the above for implementations during the 8th Plan. The Union Ministry of Water Resources has constituted Five Regional Task Forces on flood management on 30.9.96 with the participation of Senior Central and State Government officers to review the measures already taken by the State Governments including Rashtriya Barh Ayog recommendations and to recommend comprehensive measures for flood management.

(d) and (e) The Union Ministry of Agriculture had deputed two Central Teams to visit the flood/cyclone affected areas of Andhra Pradesh during October-November, 1996. The first team from 21-28 October, 1996 and the second team from 27th November to 1st December, 1996 to assess the damages due to cyclone/floods.

Based on the recommendations of the two teams, an amount of Rs. 142 crore was released from National Fund for Calamity Relief as decided by the Inter Ministerial Group Meeting. This amount is in addition to Rs. 124.19 crore from Calamity Relief Fund during 1996-97

(f) The Flood Management is a state subject. The Planning, implementation\execution of such schemes are undertaken by concerned State Govt. as per their inter-se priority out of their own State Plan Funds. The Central Government has a coordinating and advisory role and provides technical assistance to states including appraisal of schemes prepared by the State Govt.

[Translation]

Constitution of Management Committee in Colleges of Delhi

2221. SHRI VIJAY GOEL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Management Committees in the colleges of Delhi University have not been constituted so far; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b) The information is being collected and will be laid on the Table of the House.

Medical Colleges

2222. SHRI HARIVANSH SAHAI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any scheme to take over all the Private Medical Colleges in order to achieve the target of health for all; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) No, Sir.

(b) Does not arise.

[English]

Durgavati Irrigation Project in Bihar

2223. SHRIMATI MEIRA KUMAR : Will the Minister of WATER RESOURCES be pleased to state :

(a) the progress made so far in the implementation of the Durgavati Irrigation Project in Bihar;

(b) the total amount sanctioned and spent during each of the Fifth, Sixth, Seventh and Eighth Plan Period; and

(c) the time by which the project is likely to be completed?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) and (b) An amount of Rs. 75.40 crores against an estimated cost of Rs. 147.40 crores have been spent on Durgawati Project of Bihar creating an Irrigation Potential of 23.670 ha. upto March, 1994.

(c) The completion of the project will depend upon the priority attached to it by the State Government.

Health Guide

2224. SHRI DWARAKA NATH DAS : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether lump sum payment of Rs. 50/- p.m. only for Community Health Guides (C.H.G.) is not being paid by the Ministry particularly in Karimganj area of Assam;

(b) if so, the details thereof and reasons therefor;

(c) the steps being taken by the Government to clear up the payments of C.H.G.s; and

(d) the action being taken to revise the rates of payment made to the Community Health Guides?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b) The Village Health Guides who are on roll are to be paid an honorarium @ Rs. 50/- per month through the State Government. The Ministry has